

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:76
ANSWERED ON:01.12.2004
AYURVEDIC MEDICINES IN DISPENSARIES
Kanodia Shri Mahesh Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether medicines in various Ayurvedic Aushdhalayas and dispensaries in the country are not available ;
- (b) if so, whether the Government proposes to ensure the availability of medicines therein; and
- (c) if so , by when and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) Information regarding availability of medicines in various Ayurvedic Aushdhalayas and dispensaries except those under the Central Government is not maintained by the Central Government. `Public Health hospitals and dispensaries` being a State subject vide Entry No. 6 of the Seventh Schedule to the Constitution. It is the responsibility of the State Governments to deal with their Ayurvedic Aushdhalayas and dispensaries, appropriately. As regards the Ayurvedic dispensaries under the Central Government/CGHS, medicines are available, by and large.

(b) & (c) In order to supplement the efforts of State Governments, a Centrally Sponsored Scheme is in operation for supply of essential drugs to the dispensaries situated in the rural and backward areas. The Scheme provides for financial assistance for supply of essential drugs @ Rs.25,000 per annum, per dispensary situated in the rural and backward areas.